

**Price of Imported Tractors**

5054. **Shrimati Savitri Nigam:**  
**Shri M. L. Dwivedi:**  
**Shri Hukam Chand**  
**Kachhavalya:**

Will the Minister of **Food, Agriculture, Community Development and Cooperation** be pleased to refer to the reply given to Unstarred Question No. 656 on the 18th November, 1965 and state:

(a) whether the price of imported tractors has shot up to a very abnormal extent;

(b) if so, the steps Government propose to take to reduce the price; and

(c) the reasons for the abnormal rise?

The Deputy Minister in the Ministry of **Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra)**: (a) No. There has been no increase in price during the recent past.

(b) and (c). Do not arise.

**निजी ठेले (प्राइवेट करियर्स)**

3055. श्री म० ला० शिंदे:  
 श्री भागवत झा आजाद:  
 श्री सुबोध हंसदा:  
 श्री स० चं० सामन्त  
 श्री प्र० चं० बघावा:

क्या परिवहन, उद्योग, नौबहन तथा पर्यटन मंत्री यह बताने की कृपा करेंगे कि:

(क) हाल के भारत-पाकिस्तान संघर्ष में जिन जिन निजी ठेलों अथवा ट्रकों ने अपनी सेवाएँ प्रदान की थी उन्हें कितना प्रतिकर दिया गया है अथवा देने का विचार है;

(ख) क्या इस बारे में किसी अन्य प्रस्ताव पर विचार किया जा रहा है; और

(ग) यदि हाँ तो उमका ध्यौरा क्या है?

परिवहन, उद्योग, नौबहन तथा पर्यटन मंत्री (श्री संजीव रेड्डी): (क) अपेक्षित सूचना राज्य सरकारों से एकत्रित की जा रही है और प्राप्त होने ही उसे सभा पटल पर प्रस्तुत कर दिया जायेगा।

(ख) जी नहीं।

(ग) प्रश्न नहीं उठता है।

**Code of Conduct for Panchayati Raj Institutions**

5056. **Shri Subodh Hansda:**  
**Shri M. L. Dwivedi:**  
**Shri S. C. Samanta:**  
**Shri Bhagwat Jha Azad:**  
**Shri P. C. Borooah:**

Will the Minister of **Food, Agriculture, Community Development and Cooperation** be pleased to state:

(a) whether any code of conduct has been evolved for the elected representatives and office-bearers of the Panchayati Raj Institutions to ensure against the misuse of powers and directives; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of **Food, Agriculture, Community Development and Cooperation (Shri Shinde)**: (a) No Code of conduct has been evolved for the elected representatives and office-bearers of Panchayati Raj bodies. The State legislations, however, generally provide adequate safeguards to check the misuse of powers, directions etc.

(b) Does not arise, since no code of conduct has been provided.

**Survey of Community Development Programmes**

5057. **Shri Subodh Hansda:**  
**Shri M. L. Dwivedi:**  
**Shri S. C. Samanta:**